

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 20.12.2021

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2860 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	Sanjiv Bali Vs. Mrs. Pratibha Khandelwal Resolution Professional Mount Shivalik Industries Ltd. & Ors.	Rishabh Khandelwal
2.	I.A. No. 2862 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	Anupam Industries Ltd. Vs. M.R. Trading Company	Charu Sachdev

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- 2. Website: www.nclat.nic.in**

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Assistant Registrar